

and distribution of nutmeg seedlings to the growers. In addition, under the Package Programme on spices, demonstration plots of nutmeg are maintained under the Scheme.

Promoting the Export of Kashmiri Apples

*285. PROF. SAIFUDDIN SOZ : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that Kashmiri apples of various varieties do not find sizable market within the country ;

(b) whether Government are also aware that the production of apples has been increasing ; and

(c) if so, whether Government propose ways and means to help promoting export of apples especially to Gulf Countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Government have no specific information about any major difficulty in marketing Kashmiri apples of various varieties in the country.

(b) Yes, Sir.

(c) To encourage export of apples, cash compensatory support @ 18% on f.o.b. value on export of apples has been allowed. Besides, replenishment licence @ 10% on f.o.b. value of exports is admissible against export of apples. Duty drawback on packing material for export of apples is also admissible.

Working of Non-Nationalised Textile Mills in Bombay

*286. SHRI R.R. BHOLE : Will the Minister of COMMERCE be pleased to state :

(a) how many more textile mills in Bombay, other than the 13 taken over, are not working or working only with nominal number of workers ;

(b) whether Government will take over

those mills ; and

(c) the hurdle in running some of the Mills as a Cooperative sector in Bombay ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) According to the information available with Government, two cotton textile undertakings of Bombay, which are not among the 13 undertakings taken over by the Government in October, 1983, were lying closed as on 28th February, 1984. On the same date three privately managed mills were working with less than 50% of their pre-strike attendance.

(b) No such proposal is under the consideration of the Government.

(c) There was only one proposal to run one of these units through Workers Cooperative Society, which did not fructify. Liquidation proceedings regarding this mill are pending in the Court.

Export of Semi-precious Stones

*287. SHRI KRISHNA KUMAR GOYAL : Will the Minister of COMMERCE be pleased to state :

(a) the names and details of countries importing semi-precious stones from India ;

(b) whether Government propose to relax and improve the existing rules to encourage more export of semi-precious stones ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Semi-precious stones are exported from India mostly to the following countries :

USA, Japan, West Germany, Hong Kong, France, Australia, Canada, Switzerland, Thailand, Newzealand, UK, Netherlands, Singapore.

(b) and (c). Export of semi-precious

stones is allowed without any restriction. There are no rules which may in any way be impeding exports in this sector.

Response to Capital Gains Unit Scheme

*288. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the response for the units under the Capital Gains Unit Scheme started with effect from 1 December, 1983 ;

(b) the total number of units sold in this scheme up-to-date ; and

(c) the probable dividend envisaged by Government under this Scheme ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c). A statement is laid on the Table of the House.

Statement

(a) and (b).

- | | |
|---|----------------------|
| 1. Total value of sales from
1st December, 1983 to
10th March, 1984 | —Rs. 56.48
crores |
| 2. Number of units sold | —Rs. 5.64
crores |

(c) Under the scheme the income distributable to the unit-holders shall be paid after the closing of the annual accounts every year at such rates as may be determined by the Board of Trustees depending upon the income earned under the scheme and other relevant factors. It is not feasible at this stage to indicate the dividend which the Unit Trust of India may declare under the scheme.

Theft of Arms and Ammunition from Army Depots

*289. SHRI SATISH AGARWAL :
SHRI CHANDRA PAL
SHAILANI :

Will the Minister of DEFENCE be pleased

to state :

(a) whether attention of Government has been drawn to a news item appeared in the 'Hindustan Times' of 17 February, 1984 wherein it has been stated that alarming situation has been created due to the theft of arms and ammunition from Army Depots and such arms and ammunition have been finding its way to dacoits in Chambal Ravines ;

(b) if so, the details of such thefts during the last one year ; and

(c) the action Government have since taken in regard thereto ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Yes, Sir.

(b) Army authorities have received no reports of loss of arms and ammunition from Army Depots by way of theft during the last one year.

(c) Does not arise.

Apprehension of Infiltration from Pakistan in Kashmir Border

*290. SHRI BRAJAMOHAN MOHANTY : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that frequent infiltrations are taking place in Kashmir border and infiltrators from Pakistan are crossing actual line of control under protection provided by Pakistan troops ;

(b) whether border clashes are on increase in that zone :

(c) whether Government have any information that thousands of Afghan rebels are being shifted to camps in Pakistan occupied Kashmir ;

(d) whether any design of 1947 type raid by tribals is apprehended ; and

(e) the reaction of Government thereto ?